GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:3977 ANSWERED ON:15.12.2009 SCHEME FOR FLOOD AFFECTED AREAS Pakkirappa Shri S.

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government has formulated any scheme for agriculture development in flood prone areas in the country including Karnataka;

(b) if so, the details thereof;

(c) whether State Governments have sought financial assistance from Union Government to address the problem of farmers in such areas;

(d) if so, the details thereof; and

(e) the steps taken/proposed to be taken by Government to compensate the farmers suffering losses as a result thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): No, Madam. There is no specific scheme for agriculture development in flood prone areas presently.

(c) & (d): Department of Agriculture & Cooperation has not received any proposal.

(e): It is primarily the responsibility of the State Governments concerned to take necessary measures in the wake of natural calamities including floods. Government of India supplements the efforts of the States with financial and logistic support. There is ready availability of funds with the States under Calamity Relief Fund (CRF) to take immediate necessary measures including relief to the farmers for crop loss of 50% and above as per norms. The Government of India and State Governments concerned contribute to CRF in the ratio of 3:1. If additional assistance over and above CRF is required to deal with natural calamities of severe nature, the same is considered from the National Calamity Contingency Fund (NCCF) in accordance with an established procedure of submission of Memorandum for assistance from NCCF by the State Government.